GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.245 TO BE ANSWERED ON 19.07.2018

ELECTRIFICATION OF VILLAGES

†245. SHRI BHAIRON PRASAD MISHRA: SHRI HARISH MEENA:

Will the Minister of POWER be pleased to state:

(a) whether Government has achieved its ambitious target of 100% electrification of the country;

(b) if so, the details thereof and the criteria adopted by the Government to consider a village as electrified;

(c) if not, the time by which the Government proposes to achieve the target;

(d) the number of hamlets having population of more than five hundred which are yet to be electrified in the country particularly in Uttar Pradesh under Pandit Deen Dayal Upadhyaya Rural Electrification Scheme, District-wise and State-wise; and

(e) the time by which the said hamlets are likely to be electrified?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) to (c) : As informed by States, all inhabited census villages across the country were electrified, as on 28^{th} April, 2018.

According to Rural Electrification Policy 2006, a village is reported as electrified, if

- i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality, as well as the locality inhabited by weaker sections of the society/hamlet where it exists;
- ii) electricity is provided to public places like schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc; and
- iii) the number of household electrified should be at least 10% of the total number of households in the village.

(d) & (e) : Government of India have targeted to electrify all remaining unelectrified households, across the country including Uttar Pradesh, by 31st March, 2019 under Pradhan Mantri Sahaj Bijli Har Ghar Yojana- Saubhagya and supplemented by Deen Dayal Upadhayaya Gram Jyoti Yojana.
